

Through FAX

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh
Registrar (Administration),
High Court of Jharkhand,
Ranchi

File No. XXII(6)/NJA/1/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. – Suraj Nagar,
Bhopal – 462044 (M.P.).

Sub.:- Regarding nomination for attending workshop on Adjudicating Terrorism Cases (Phase IV), scheduled to be held at the NJA, Bhopal during 11th to 12th August, 2019, organized in collaboration with Central and East European Law Initiative (CEELI) and Federal Judicial Centre (FJC), Washington.

Ref.:- **NJA/Dir./CEELI/2019-20/2638 dated 29.07.2019.**

Sir,

Apropos your letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate hereunder two (02) Judicial Officers to attend workshop on Adjudicating Terrorism Cases (Phase IV), scheduled to be held at the NJA, Bhopal during 11th to 12th August, 2019, organized in collaboration with Central and East European Law Initiative (CEELI) and Federal Judicial Centre (FJC), Washington:-

1. Sri Biresh Kumar, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi, and
2. Sri Manish, Additional Judicial Commissioner, Ranchi

This is for your information and needful.

Yours faithfully,

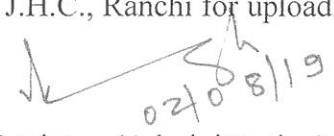
Sd/- J.P.Singh

Registrar (Administration)

Memo No. 2740 /Apptt.

Dated Ranchi the 02-08-2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi & the Judicial Commissioner, Ranchi for information and needful / Sri Biresh Kumar, Senior Faculty Member, J.A.J. Ranchi and Sri Manish, Additional Judicial Commissioner, Ranchi with necessary permission to attend the workshop on Adjudicating Terrorism Cases (Phase IV), scheduled to be held on 11th & 12th August, 2019 at NJA, Bhopal / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.


Registrar (Administration)